GOVERNMENT OF INDIA PLANNING LOK SABHA

UNSTARRED QUESTION NO:1840
ANSWERED ON:10.08.2011
FRESH GUIDELINES TO CURB MISUSE OF CENTRAL FUNDS
Das Shri Bhakta Charan;Hegde Shri Anant Kumar;Joshi Dr. Murli Manohar

Will the Minister of PLANNING be pleased to state:

- (a) whether the Government has formulated / issued fresh guidelines to curb misuse of central funds allocated for implementation of various schemes by the State Governments;
- (b) if so, the details thereof and the reasons therefor;
- (c) the time by which the said guidelines would come into force; and
- (d) the further steps taken / proposed to be taken by the Government to check the diversion / misuse of funds of centrally sponsored schemes?

Answer

MINISTER OF STATE FOR PLANNING, SCIENCE & TECHNOLOGY AND EARTH SCIENCES (DR. ASHWANI KUMAR)

(a) to (d): The mechanism to check the diversion/misuse of funds is inbuilt in the Guidelines issued for implementing the Schemes by the respective Ministries/Departments and updated from time to time. The implementation of various schemes is regularly reviewed at various levels with a view, amongst others to ensure that funds allocated for specified objectives are not misused.